

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, 6th August, 2026

No. HCM II/242/2016/Estt/59 : In pursuance of the Full Court Resolution dated 27.07.2026, Shri. Febroneous Silkam Sangma, Grade-I Judicial Officer of the Meghalaya Higher Judicial Service is hereby appointed to the Selection Grade of the Meghalaya Higher Judicial Service with effect from 1st August, 2026.

The pay scale of the said Judicial Officer is fixed at Level J-6 as per Table 1 of the Office Memorandum No. LJ(A)50/2002/Pt.V/94, dated 26.08.2022 issued by the Government of Meghalaya, Law Department.


REGISTRAR GENERAL

Memo No. HCM II/242/2016/Estt/59 -A

Dated 6th August, 2026

Copy to:-

1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favor of kind information of Her Ladyship.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya for favor of kind information of His Lordship.
5. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
6. The Director, Meghalaya State Judicial Academy, for kind information.
7. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department for favour of kind information and necessary action.
8. All District & Session Judges, Meghalaya.
9. The Registrar (Admin), High Court of Meghalaya for kind information.
10. The Registrar (Judicial Service), for favour of kind information and necessary action.
11. Shri. Febroneous Silkam Sangma for favor of kind information and necessary action.

12. The Accountant General (A&E), Meghalaya, Shillong for information and necessary action.

13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.

14. The Treasury Officer Baghmara for information and necessary action.

✓ 15. The System Analyst, High Court of Meghalaya for uploading the notification in the official website.

16. Office copy.

Yours faithfully,

2619
6/8/20


REGISTRAR GENERAL